GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:797 ANSWERED ON:25.02.2011 INCREASE IN FEES FOR TREATMENT

Bais Shri Ramesh;Nahata Smt. P. Jaya Prada;Pandurang Shri Munde Gopinathrao;Ramasubbu Shri S.;Shekhar Shri Neeraj;Singh Shri Bhola;Singh Shri Yashvir

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the All India Institute of Medical Sciences (AIIMS) has hiked or proposes to hike the charges for treatment;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the said move would adversely affect the poor patients and goes against the findings of the Arjun Sengupta Commission;
- (d) if so, whether it has been opposed by the Progressive Medical and Scientist Forum and other employees forum; and
- (e) if so, the details thereof and the corrective steps taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI DINESH TRIVEDI)

(a) & (b) The Governing Body of AllMS has approved the proposal to increase private ward room rent and diet charges for private ward hospitalized patients. However, the revision has yet not been implemented. The existing and revised charges are given below:

Private Ward Room Rent

Existing Charges Proposed charges

Rs.200/- (admission charges one time) Revised rates include admission charges

Rs.1700/- (For a Class/deluxe room) Rs.3000/- (for a Class/deluxe room)

Rs.1100/- (for B class/Ordinary room) Rs.2000/- (for B class/Ordinary room)

Diet Charges

Existing charges Revised rate

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Rs.100/- (for patients-optional) Rs.200/- (for patients-optional)
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 ${\tt Rs.200/-\ (for\ patients-optional)\ Rs.300/-\ (for\ patient\ -optional) If\ specifically\ required.}$

(c) to (e): No, as the proposed charges will be implemented for private ward patients only, poor patients will continue to get treatment as at present.